

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	1	32446339	1	32446339	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	39422310.94	2	12592581.34	0	0	0	9	
	Total	3	71868649.94		45038920.34	0	0	0		

Annexure-1

Name of the corporate debtor Shantan Innovations Private Limited
Date of commencement of CIRP 23.10.2020
List of creditors as on 15.09.2022

List of secured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					Amount of contingent claim
			0	0		0	0		0	0	0	0	0	
	TOTAL		0	0		0	0		0	0	0	0	0	

Annexure-7

Name of the corporate debtor
Date of commencement of CIRP
List of creditors as on

Shantan Innovations Private Limited
23.10.2020
15.09.2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Sales Tax Department of Gujarat, Unit - 2 (74), VAPI, Gujarat	05.04.2021	32446339	32446339	Sales Tax Dues	No	72.04					
		0	0	32446339	32446339	0	0	72.04	0	0	0	0

Annexure-8

Name of the corporate debtor

Shantan Innovations Private Limited

Date of commencement of CIRP

23.10.2020

List of creditors as on

15.09.2022

List of operational creditors (Other than Workman and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Hong Cong Konka Limited	19.12.2020	34414638	9162668.3	OC	No	20.34	0	0	0	0	
2	Connect to Create	30.12.2020	5007673	3429913	OC	No	7.62	0	0	0	0	
		0	39422311	12592581			27.96	0	0	0	0	

